NATIONAL COMPANY LAW APPELLATE TRIBUNAL

PRINCIPAL BENCH

2nd FLOOR, M.T.N.L BUILDING, NEAR SCOPE COMPLEX, CGO COMPLEX, NEW DELHI

DAILY CAUSE LIST DATED 19.11.2026

COURT OF REGISTRAR

(HYBRID MODE)

11:30 A.M.

Click here to join VC:
https://nclatvc.webex.com/meet/registrarcourt

For Consideration under Rule 26 (3) of the NCLAT Rules, 2016.

S. No.	Case No.	Name of the parties	Counsel for Appellants
1.	I.A. No. 8217 of 2026 in Comp. App. (AT) (Ins) No. ___ of 2026	Vitol S.A. Vs. Asian Natural Resources (India) Ltd. (Formerly Bhatia International Limited) Through Its Liquidator Abhishek Nagori & Ors.	Abhiesumat Gupta
2.	I.A. No. 8221 of 2026 in Comp. App. (AT) No. ___ of 2026	Shirish Devendra Kejriwal & Anr. Vs. Rahul Maroo and Anr.	Aditi Sharma
3.	I.A. No. 8227 of 2026 in Comp. App. (AT) (Ins) No. ___ of 2026	Bindra Kumar Agrawal Vs. Canara Bank & Anr.	Kunal Kanungo
4.	I.A. No. 8231 of 2026 in Comp. App. (AT) (Ins) No. ___ of 2026	Varun Texport Private Limited Vs. Silkon Synthetics and Cotton Dyeing Private Limited	Anand R. Kandoi
5.	I.A. No. 8236 of 2026 in Comp. App. (AT) (Ins) No. ___ of 2026	Nobal Jewels Private Limited Vs. Tanman Jewels Private Limited	Jaimin R. Dave
6.	I.A. No. 8261 of 2026 in I.A. No. ___ of 2026 in Comp. App. (AT) (Ins) No. 863 of 2026	IIFL Home Finance Limited Vs. Calyx Spaces LLP	Gulshan Kr. Sachdev

Copy to: -

1. **Notice Board**
2. **Website: https://nclat.nic.in/**

By order
-sd/-
Assistant Registrar